

(d) if not, what are the bottlenecks and difficulties coming in the way?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI):** (a) The question of opening a third R.M.S. Division in Orissa Circle was examined, but according to standards laid down, a new R.M.S. Division was not found justified. The proposal is being examined again.

(b) Yes, Sir.

(c) and (d) As at (a) above.

#### **Economy in the Health Ministry**

4846. **SHRI DURGA CHAND:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) steps taken by his Ministry in 1977 to effect economy in the administration;

(b) the saving in terms of money as a result thereof; and

(c) what further steps are being taken in 1978 in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV):** (a) All instructions issued by the Ministry of Finance in regard to the economy in administrative expenditure on Government in 1977 were brought to the notice of all concerned in the Ministry of Health and Family Welfare. These envisage, among other things, a ban on creation of posts other than posts required for fulfilling statutory requirements and operational and technical posts connected with new Plan projects. Posts lying vacant for a period of more than six months are filled only if absolutely necessary and with the concurrence of the Integrated Financial Adviser. Restrictions have been placed on payment of Over-Time Allowance, expenditure on and purchase of staff-cars, expenditure on travel, telephones, etc. Construction activity has been restricted to building of essential and functional

structure avoiding use of expensive building material.

(b) These instructions have been kept in view by this Ministry and its subordinate offices. However, considering the fact that this Ministry is concerned with delivery of health-care services and has launched the country-wide Community Health Workers' Scheme and taken steps to encourage Ayurveda, Unani Siddha, Yoga and Naturopathy, it will be difficult to assess and quantify economy in administrative expenditure.

(c) The existing economy measures would be continued during 1978 also.

#### **Amount spent on House construction and Welfare of Mines Labourers of Goa from Mine Labour Welfare Fund**

4847. **SHRI AMRUT KASAR:** Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) the amount spent on the welfare of the mine labourers in the Union Territory of Goa for the financial year 1977-78 from the Mine Labour Welfare Fund;

(b) whether the amount spent on housing for the labourers is inadequate to meet the demand from the labourers; and

(c) if so, what steps have been taken to provide adequate housing facilities for the labourers in the mines?

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI):** (a) The Iron Ore Mines Labour Welfare Organisation, under the Ministry of Labour, with an office at Panaji, Goa, is looking after the welfare work relating to the iron ore miners of Goa-Maharashtra region. The estimated expenditure of the Organisation in this region during the financial year 1977-78 is approximately Rs. 27 lakhs.

(b) and (c). The Welfare Fund Organisation has so far sanctioned subsidy for constructing 1051 houses in this region. Of these, 612 houses have already been constructed. Provision of housing facility for workers is a continuing programme, and the Organisation is constantly in touch with the Mine Managements to undertake construction of more houses

**गुजरात के उपलेटा तालुक में कालकी से खाकीजालिया के बीच डाक बाटना**

4848. श्री धर्मासिंह भाई पटेल : क्या संचार मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि कालकी से खाकीजालिया के बीच डाक बाटने में दो से तीन दिन लगते हैं और गुजरात के सौराष्ट्र क्षेत्र के राजकोट जिले में उपलेटा तालुका की खाकीजालिया ग्राम पंचायत ने अनेक बार माग की है कि खाकीजालिया में डाक बाटने की व्यवस्था कालकी डाकघर से न की जाकर उपलेटा डाकघर से की जानी चाहिए,

(ख) यदि हा, तो उन्होंने उक्त माग कितनी बार की तथा किन-किन तारीखों की और उनकी माग का स्वरूप क्या था, और

(ग) खाकीजालिया गाव में नियमित दैनिक डाक बाटना सुनिश्चित करने के लिये अब तक क्या कार्यवाही की गई है अथवा करने का विचार है, और

(घ) नियमित दैनिक डाक बाटना सुनिश्चित करने के उद्देश्य से खाकीजालिया गाव का कालकी डाकघर से निकालकर उपलेटा डाकघर के अन्तर्गत लाने के लिये क्या कार्यवाही करने का विचार है और उक्त कार्यवाही कब तक की जायेगी ?

संचार मंत्रालय में राज्य मंत्री (श्री नरहरि प्रसाद मुखर्जी) (क) जी हा। कालकी

से खाकीजालिया के लिए डाक के बितरण में दो दिन लगते हैं। खाकीजालिया ग्राम पंचायत ने उपलेटा डाकघर से डाक के बितरण के लिए केवल एक बार अभ्यावेदन दिया है।

(ख) खाकीजालिया शाखा डाकघर को उपलेटा उप-डाकघर के अधीन करने के बारे में ग्राम पंचायत ने सिर्फ एक बार माग की है। यह माग 29-4-77 को प्राप्त हुई थी।

(ग) ऐसा फैसला किया गया है कि उपलेटा और खाकीजालिया से होकर जो राजकीय रोडवेज बस जूनागढ और डाक के बीच चलती है, उसका 1-4-1978 से डाक की दुल्हई के लिए उपयोग किया जाय। खाकीजालिया शाखा डाकघर को अब उपलेटा उप डाकघर के अधीन कर दिया गया है। इस व्यवस्था से खाकीजालिया के लिए जाने वाली डाक वस्तुओं का बितरण दूसरे दिन आवश्यक हो जाया करेगी और इससे खाकीजालिया ग्राम पंचायत की माग पूरी हो जाएगी।

(घ) ऊपर भाग (ग) के उत्तर में जो कार्रवाई बताई गई है, उसे ध्यान में रखते हुए इस सम्बन्ध में आगे कोई कार्रवाई करने की आवश्यकता प्रतीत नहीं होती है।

**गंगानगर जिले में बजवाला डाकघर के पुराने सार्वजनिक टेलीफोन को बदलना**

4849. श्री बेगाराम चौहान : क्या संचार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या राजस्थान के गंगानगर जिले के बजवाला डाकघर में लगाये गये सार्वजनिक टेलीफोन काम करने योग्य नहीं रहा है और परिणामत उसमें आवाज माफ सुनाई नहीं देती है,

(ख) क्या वहां पर टेलीफोन का होना आवश्यक है क्योंकि राजस्थान नहर पर रह